in the employment exchanges, but they are not always reliable, because it is not always that all unemployed persons go and register themselves there. So that is not exactly reliable data.

Prof. N. R. MALKANI: May I know whether Members of State Legislatures and of Parliament will be associated with these surveys so as to make them more impartial and reliable?

Shri J. S. L. HATHI: So far as sample survey is concerned, they may not be associated, because it is more or less to be entrusted to the National Sample Survey, and the Indian Statistical Institute will be in charge of it. But later on, of course, they can be.

Shri B. K. P. SINHA: May I know what definition the word "unemployment" has been given for the purpose of this survey?

An Hon. MEMBER: Only educated unemployed.

Shri B. K. P. SINHA: Does "unemployment" include "under-employment" also?

Shri J. S. L. HATHI: In the columns that have to be enumerated, that also has been mentioned, "What is the expected income" and "What is the actual income he gets" and that gives an idea of the under-employment.

Shri RAJAGOPAL NAIDU: The hon. Minister stated that there is more unemployment in the urban than in the rural areas. May I know on what basis he has given that information. and whether any survey has been conducted in the rural areas?

Shri J. S. L. HATHI: What I said was about the educated unemployed, that it was easy to conduct the survey in the urban areas.

BIHAR SHELLAC ENQUIRY COMMITTEE REPORT

*59. Shri S. N. MAZUMDAR: Will the Minister for Commerce and Industry be pleased to state:

- (a) whether Government have received any interim report from the Bihar Shellac Enquiry Committee; and
- (b) if so, what are its main findings?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) and (b). The interim report of the Committee has not been received by the Government of India. Enquiries made from the Bihar Government show that in an interim report submitted them, the Committee have recommended that the Forward Contracts (Regulation) Act should be enforced immediately and only specific delivery contracts should be permitted. The Act has been brought into force from 24th August 1953. The recommendation of the Committee will be considered by Government in consultation with the Forward Markets Comset up is being mission which immediately under the Act.

SHRI S. N. MAZUMDAR: Are there any other recommendations in the interim report?

Shri D. P. KARMARKAR: There are, I find, three terms of reference and so I expect there will be other recommendations also coming. But we have not received copies of the Committee's report.

SHRI S. N. MAZUMDAR: Have not the Government of India called for the copy of the interim report?

Shri D. P. KARMARKAR: I should like to have notice.

Shri S. N. MAZUMDAR: I only ask if the Government of India have not called for a copy of the report.

Shri D. P. KARMARKAR: We have written to the Government of Bihar to give us information, but whether

we have specifically asked for the copy of the report, I have to find out, and so I require notice.

Oral Answers

SHRI S. N. MAZUMDAR: When is the final report expected?

SHRI D. P. KARMARKAR: The final report or the interim report?

SHRI S. N. MAZUMDAR: The final report of this committee. So long we have discussed about the interim report.

SHRI D. P. KARMARKAR: I have no idea as to the probable date when the Committee will submit its report to the Government of Bihar.

GANDHI MEMORIAL DESIGN COMMITTEE

- *60. MOULANA M. FARUQI: Will the Minister for Works, Housing and Supply be pleased to state:
- (a) the progress so far made by the Gandhi Memorial Design Committee;
- (b) when this Committee was constituted; and
- (c) whether any advice has been sought by the Committee from any foreign experts on designs?

THE MINISTER FOR WORKS, HOUS-ING AND SUPPLY (SARDAR SWARAN (a) The Committee have approved the design for the memorial.

- (b) On the 1st May 1950.
- (c) While no such advice has been specifically sought, foreign experts have offered suggestions in this behalf, from time to time.

مولازا ایم - فاروقی : میں آنریبل منستر سے عرض کرنا چاھتا ھوں کہ اس میہوریاں کے سلسلہ میں کتنا روپية جمع هے اور اس كا كيا استعمال كيا جانے والا ہے -

†[MOULANA M. FARUQI: I want to request the hon. Minister to let us know how much money has been collected in this fund and how they propose to spend it.]

SHRI TAJAMUL HUSAIN: We cannot hear the question.

MR. CHAIRMAN: If the Minister hears it, it is all right.

SWARAN SARDAR SINGH: The question relates to the Gandhi Memorial Design Committee. That Committee was set up to advise Government on the design of the Samadhi. This question relates to the Samadhi.

PROF. G. RANGA: In view of the fact that it has taken three years for this Committee to finalise the plan for the design, may I know how much time Government propose to take in order to execute the work?

SARDAR SWARAN SINGH: Sir, this Committee was advisory in character and, after Government have approved of the suggestions made by the Committee, it will take about a year and a half for completing the Samadhi.

श्री जे० आर० कपुर: इस स्मारक को बनाने में अनुमानित ब्यय कितना है ?

†[Shri J. R. KAPOOR: What is the estimated cost of the memorial?]

SARDAR SWARAN SINGH: I must confess, Sir, that I have not followed the question.

श्री जे० आर० कपूर: इस स्मारक को बनाने में कितना रुपया खर्च होगा?

† SHRI J. R. KAPOOR: amount of money will be spent in the construction of the memorial?]

SARDAR SWARAN SINGH: The estimated cost of the Samadhi is roughly Rs. 161 lakhs.

SHRI D. NARAYAN: How many designs were received by the Committee in the first place?